SHRI ARJUN ARORA (Uttar Pradesh) : Sir, Mr. Niren Ghosh raised a very relevant point. Is the Minister prepared to give an assurance that the Government will find time during the current session . . .

(Interruptions)

SHRI BHUPESH GUPTA : Sir, have you disposed of that matter?

MR. DEPUTY CHAIRMAN : Mr. Bhupesh Gupta, as you have suggested and as a number of Members have suggested, we will consider this question after lunch. Now, Mr. Rohanlal Chaturvedi.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT ON RAILWAYS FOR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI ROHANLAL CHATURVEDI) : Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways for the year 1970-71.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI SUKHDEV PRASAD (Uttar Pradesh) : Sir, I beg to lay on the Table a copy each of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

(i) Ninth Report (in English and Hindi) on the Ministry of Tourism and Civil Aviation—Reservations for Scheduled Castes and Scheduled Tribes in Air India.

(ii) Tenth Report (in English and Hindi) on the Ministry of Tourism and Civil Aviation—Reservations for Scheduled Castes and Scheduled Tribes in Indian Airlines.

PETITION SIGNED BY SHRI M. I. K. MUTHALALY, GENERAL SECRETARY OF THE FEDERATION OF MEDICAL REPRESENTATIVES ASSOCIATION OF INDIA, DELHI AND TWO OTHERS

SHRI ARJUN ARORA (Uttar Pradesh) : Sir, I present a petition signed by Shri M. I. K. Muthalaly, General Secretary of the Federation of Medical Representatives Association of India, Delhi and two others.

REFERENCE TO A CLARIFICATION MADE ON THE 30TH NOVEMBER, 1970 BY THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING
SHRI N. R. MUNISWAMY (Tamil Nadu): We can take it up after lunch.

SHRI SLKDAR SINGH BHAN-DARI (Rajasthan): It is already past two.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): No reference can be made after lunch.

SHRI BEUPESH GUPTA (West Bengal): Sit you said that the whole thing will come up after lunch.

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, Mr. Rajnarain is not referring to the points raised by you. He has been given permission for another reference.

SHRI K. S. CHAVDA (Gujarat): He will take one hour.

SHRI OM MEHTA: How can he take one hour?

SHRI RAJNARAIN: Who are you?

SHRI OM MEHTA: No question of "Who are you?".
With your permission, Sir, I have noticed that in the Rajya Sabha proceedings of the 26th of this month, the hon. Member, Shri Rajnarain, while speaking on the University Grants Commission Report debate mentioned that I got pressurised Shri Salwan of Salwan College, Delhi,
about the appointment of Principal, I would like to submit that his information is untrue*.

M. K. Chatterjee: It is true that the Director of Education has informed that the appointment has been made by the Ministry of I. & B. on 30th November 1970 by the Minister of I. & B.

Shri Bhupesh Gupta (Chairman): On a point of personal explanation. I can tell you that All India Radio is suppressing all news about workers. The other day when we discussed the taxation Bill...